

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. CA(CAA)-11(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017.

NAME OF THE COMPANY: Himalya International Ltd.  
And  
Himalya Green Apartment Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAJ RANI BHALLA	lawyer	Petitioner	Rj
2	MARSHAL MADAN	Company Secretary	Petitioner	Mur
3.	SONAM DASWANI	Company Secretary	Petitioner	Sonam

**ORDER**

Order reserved.

SDI-~  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SDI-~  
(R. VARADHARAJAN)  
MEMBER (J)

Dated: 20.2.2017  
(Vidya)